

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/313(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	ARCHIT PROJECTS CONSULTANT PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES JHARKHAND
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Ms. Bhagwati Sharma,] For the Petitioner

O R D E R

1. Ld. Authorized Representative for the petitioner present.
2. There is repeated non-appearance on behalf of ROC, Jharkhand since last so many dates. On the last date of hearing i.e. on 18th March 2024, it was made clear that if there was no representation by or on behalf of ROC, Jharkhand on the next date, appropriate orders would be passed. However, there is no representation on its behalf.
3. In view of this, we ask physical appearance of ROC, Jharkhand before this Adjudicating Authority on the next date of hearing.
4. Post this matter on **18.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)